# CENTRAL ADMINISTRATIVE TRIBUNAL CHANDIGARH BENCH

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O.A. No.60/1129/2016 Date of decision: 13.07.2018

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**CORAM:** HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).

HON'BLE MRS. P. GOPINATH, MEMBER (A).

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Des Raj, aged 28 years, S/o Sh. Om Parkash, resident of Village Bakhrija, Tehsil Nangal Chaudhary, District Mohindergarh. Group C.

... APPLICANT

#### **VERSUS**

- Union Territory, Chandigarh through its Education Secretary, Union Territory, U.T. Secretariat, Sector-9, Chandigarh.
- 2. Director School Education, Union Territory, Chandigarh Administration, Additional Deluxe Building, Sector-9, Chandigarh.

... RESPONDENTS

**PRESENT**: Sh. R. K. Sharma, counsel for the applicant.

Sh. Gagandeep Singh Chhina, counsel for the respondents.

### **ORDER (Oral)**

### **SANJEEV KAUSHIK, MEMBER (J):-**

- 1. The claim of the applicant is for appointment as JBT Teacher against OBC (PH) quota, in 2014 selection.
- 2. Learned counsel appearing on behalf of the Chandigarh Administration apprised this Court that the respondents have scrapped the entire selection of TGT/JBT by taking a conscious decision, therefore, he submitted that this O.A. cannot be entertained in its present form.

- 3. Sh. R.K. Sharma, appearing for the applicant submitted that since affected persons have already approached this Court and have obtained stay, therefore, the matter may be disposed of at this stage, with liberty to the applicant to move an application for revival of this O.A. after decision in those bunch matters, if need arises.
- 4. Ordered accordingly.

## (P. GOPINATH) MEMBER (A)

(SANJEEV KAUSHIK) MEMBER (J)

Date: 13.07.2018. Place: Chandigarh.

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